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NOTIFICATION  
INCOME TAX

No. 587/ F.No. 203/30/72-ITA.II /: It is hereby notified for general information that the institution mentioned below has been approved by the Central Board of Direct Taxes for the purposes of sub-section (2) of Section 35D of Income-tax Act, 1961 (43 of 1961).

INSTITUTION

FACE ENGINEERING AND DESIGN ORGANISATION, UDYOGAMANDAL.

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(M.K. PANDEY)

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